

1	2	3
1989-90	30.00	16.19 (upto Dec., 1989)
1990-91	40.00	
1991-92	50.00*	

*to be required for universal iodization of salt.

The sale of non-iodised salt has been banned under the Prevention of Food Adulteration Act/Rules in 26 districts of Madhya Pradesh. The sale of non-iodised salt has not yet been banned in the State of Rajasthan. As regards Kesari Dal, its sale in any form, for human consumption has already been prohibited under the provision of Rule 44-A of the Prevention of Food Adulteration Rules, 1955. All the States/U.Ts except Madhya Pradesh, Bihar and West Bengal have issued ban notification under the provisions of the said Rules.

The State/U.T. Governments have been advised to keep a strict vigil on sale of Kesari Dal and its admixture.

List of Pepsico Products likely to be exported

314. SHRI KHEMCHANDBHAI SOM-ABHAI CHAVDA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government have taken a decision that 10 per cent of sales of Pepsico-product are to be exported;

(b) whether the select list of items, proposed to be exported, has been finalised; and

(c) if so, the details thereof?

THE MINISTER OF TEXTILES AND

MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) According to the foreign collaboration approval granted to M/s. Punjab Agro Industries Corporation, the project shall export 50% of its total turnover every year for a period of 10 years from commencement of commercial production of which 40% will be from the company's own manufactured products and 10% from Select List Products manufactured by others. The foreign exchange inflow shall not be less than five times the foreign exchange outflow of the project during the above mentioned 10 year period.

(b) No, Sir.

(c) Does not arise.

Replacement of PVC Pipes by DDA

315. SHRI GANGA CHARAN LODHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether water supply in DDA flats (Janata) in trans-Yamuna area, Shastri Park, Delhi has been provided through PVC pipes which are defective; and

(b) if so, the details thereof and section taken or proposed by Government for replacement of these pipes by GI Iron pipes?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a)

Standard IS specification P.V.C. pipes have been provided for water supply in Shastri Park DDA flats.

(b). In order to avoid damage by anti-social elements and miscreants, the P.V.C. pipes up to first roof level have been replaced by G.I. pipes.

Utilisation of funds by DDA

316. SHRI GANGA CHARAN LODHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority (DDA) is likely to utilise fully the funds earmarked for the schemes of (i) Environmental improvement in slum areas (ii) Housing schemes for economically weaker sections and (iii) The construction of night-shelters during the year 1989-90; and

(b) if not, the reasons for non-utilisation of funds in full on these schemes and the achievements made so far?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). No Scheme entitled 'Housing Scheme for Economically Weaker Sections' has been included in the Budget for the year 1989-90. In regard to the other two schemes, planning has already been done for complete utilisation of the year's Budgetary allocations.

[*Translation*]

Flats under New Pattern HUDCO Scheme, 1979

317. SHRI GANGA CHARAN LODHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total number of persons registered by the D.D.A. for providing houses

under New Pattern HUDCO Scheme, 1979;

(b) the category-wise number of houses allotted so far by the D.D.A.; and

(c) the number of persons proposed to be allotted houses during the year 1990-91?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) 1,71,272.

(b) The details of category wise allotments made upto December 1989 is as under:—

MIG	—	17,833
LIG	—	26,152
Janta	—	31,569
Total		75,554

(c) Approximately 15,000.

[*English*]

Hike in Price of Edible Oils

318. SHRI SUDAM DESHMUKH:
SHRI MANVENDRA SINGH:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the prices of edible oils and vanaspati increased during the months of December, 1988, January and February, 1990;

(b) if so, the extent of increase registered in respect of average wholesale and retail prices of different edible oils and vanaspati; and

(c) the steps taken to keep these prices under check?